IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SUSHRUT ARVIND DHARMADHIKARI ON THE 29th OF JANUARY, 2024

WRIT PETITION No. 12766 of 2022

BETWEEN:-

PRAKASH PARWAR S/O BABULAL PARWAR, AGED ABOUT 33 YEARS, OCCUPATION: FARMER VILLAGE PIPRANI TEHSIL BAGH (MADHYA PRADESH)

....PETITIONER

(SHRI ASHISH AGRAWAL, ADVOCATE)

AND

- 1. PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT THROUGH PRINCIPAL SECRETARY VALLABH BHAWAN BHOPAL (MADHYA PRADESH)
- 2. MADHYA PRADESH STATE ELECTION COM ISSION THROUGH CHIEF ELECTION COMMISSIONER NIRVACHAN BHAWAN, 58, ARERA HILLS, BHOPAL (MADHYA PRADESH)
- 3. COLLECTOR PRAKASH NAGAR, DHAR (MADHYA PRADESH)

....RESPONDENTS

(MS. PRANJALI YAJURVEDI, PANEL LAWYER) (SHRI PANKAJ PORWAL, ADVOCATE)

This petition coming on for admission this day, the court passed the following:

ORDER

Heard.

Learned counsel for the petitioner submits that this petition is rendered infructuous.

Accordingly, the same is dismissed as rendered infructuous.

Vatan

